Misc. Application No.203/2011 in
Original Application No.286/2011

Date of decision:08.12.2011

## CORAM: HON'BLE Mr. SUDHIR KUMAR, ADMINISTRATIVE MEMBER.

O.P. Mathur S/o Shri K.B. Mathur, aged about 56 years, by caste Mathur, R/o Shakti Nagar, Road No.1, Paota C Road, Jodhpur. Presently working as Assistant Garrison Engineer, GE (Project), MES, Jodhpur.

: Applicant

## Mr. Govind Suthar, Counsel for Applicant.

## **Versus**

- 1. The Union of India through the Secretary, Ministry of Defence, Raksha Bhawan, Government of India, New Delhi.
- 2. The Engineering-in-Chief, Integrated, HQ of MOD (Army), New Delhi.
- The Director General Personnel, Military Engineering Services, Engineering-in-Chiefs Branch Integrated HQ of MOD (Army), New Delhi 110011.
- 4. The Chief Engineer (Headquarter), Bhopal Zone, MES Sultaniya Infentory Lines, Bhopa-900236.
- 5. The Commander Works Engineer (Army), Multan Lines, MES, Jodhpur 342010.
- 6. The Garrison Engineer, Project, MES, Opposite Military Hospital, Jodhpur.

.....Respondents

Mr. M.S. Godara, Proxy Counsel for the Mr. Vinit Mathur, ASG and Counsel for Respondents.

## ORDER (ORAL)

Learned counsel for the applicant submits that he has filed this Misc. Application for seeking permission to withdraw the O.A. No.286/2011. He submits that the O.A. had been filed against the

orders of transfer, which had been stayed, but in the meanwhile the respondent authorities have accommodated the request of the applicant in regard to the place of posting on transfer, and, he, therefore, does have any grievance to agitate against the respondents.

- 2. Shri M.S. Godara, proxy counsel for respondents has no objection for the M.A. to be allowed and O.A. to be allowed to be withdrawn.
- 3. Accordingly, the M.A. No.203/2011 is allowed, and the O.A. No.286/2011 is allowed to be withdrawn. The O.A. is dismissed as withdrawn.

[Sudhir Kumar]
Administrative Member

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